

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1407 of 2019

In the matter of:

Srei Infrastructure Finance Ltd.

....Appellant

Vs.

Ashish Chhawchharia & Anr.

....Respondents

Present

**For Appellant: Mr. Abhijeet Sinha, Mr. Raghavendra M Bajaj,
Mr. Rishav Banerjee, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy
and Mr. Rony John, Advocates for Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun
Kathpalia, Sr. Advocate with Mr. Siddhant Kant,
Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and
Ms. Misha Advocates for Respondent No. 2.**

**Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek
Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja,
Mr. Naman Bagga and Mr. Deepak Joshi, Advocates for
Respondent No. 3.**

With

Company Appeal (AT) (Ins.) No. 1528 of 2019

In the matter of:

IDBI Bank Ltd.

....Appellant

Vs.

**Resolution Professional of Odisha Slurry
Pipeline Infrastructure Ltd. & Anr.**

....Respondents

Present

**For Appellant: Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun
Kathpalia, Sr. Advocate with Mr. Suommo Biswas,
Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh
Simran Kaur and Ms. Misha Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy,
Mr. Piyush Swami and Mr. Ronny Oommen John,**

Advocates for Respondent No. 1.

**Mr. Abhijeet Sinha and Mr. Raghavendra Bajaj,
Advocates for Respondent No. 2**

With

Company Appeal (AT) (Ins.) No. 591 of 2020

In the matter of:

Srei Infrastructure Finance Ltd.

....Appellant

Vs.

Ashish Chhawchharia

....Respondent

Present

For Appellant: Mr. Abhijeet Sinha, Sr. Advocate with Mr. Prateek Kumar, Mr. Shounak Mitra, Ms. Vaibhavi Pandey, Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.

Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates for Respondent No. 2.

Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga, Mr. Utkarsh Maria and Mr. Deepak Joshi, Advocates for Respondent No. 3.

With

Company Appeal (AT) (Ins.) No. 593 of 2020

In the matter of:

SREI Multiple Asset Investment Trust

....Appellant

Vs.

IDBI Bank Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. K. Datta, Advocates

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.

Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates for Respondent No. 2.

Mr. Asim Sood, Ms. Bhargavi and Ms. Senu Nizar, Advocates for Respondent No. 3

With

Company Appeal (AT) (Ins.) No. 02 of 2021

In the matter of:

**Government of India, through Office of
The Assistant Commissioner, GST &
Central Tax, Cuttack-II Division**

....Appellant

Vs.

**Ashish Chhawchharia
Resolution Professional in the Matter of
Odisha Slurry Pipeline Infrastructure
Ltd. & Ors.**

....Respondents

Present

For Appellant: Mr. Prasenjeet Mohapatra and Mr. Abhinandan Pradhan, Advocates

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.

Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha, Advocates for Respondent No. 2

Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Ms. Ruby Ahuja, Mr. Naman Singh Bagga and Mr. Deepak Joshi, Advocates for Respondent No. 3.

Cont./-

ORDER
(Virtual Mode)

25.02.2021: Heard Learned Counsel for Appellant in Company Appeal (AT) (Ins.) No. 593 of 2020 in Part due to paucity of time the matter is adjourned.

Let the matter be fixed for '**Hearing**' on **15th March, 2021, 16th March, 2021, 17th March, 2021 & 19th March, 2021** at **2:00 P.M.**

In the meanwhile, Learned Counsel for Appellant in Company Appeal (AT) (Ins.) No. 02 of 2021 is directed to complete the pleadings.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

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